

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 80(ND)/2014  
RT No.33/2016**

M/s Avigo Trustee Co. Pvt. Ltd. & Ors. ...Petitioners

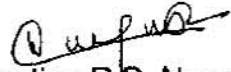
Versus.

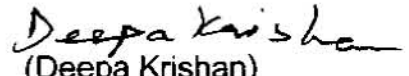
M/s BBF Industries Ltd. & Ors. ...Respondents

Present: Mr. Aditya Tiwari, Advocate for petitioners.  
Mr. Ahsan Ahmad, Advocate with Mr. Nesar Ahmad, Practising  
Company Secretary and Ms. Sonia Bansal, Company Secretary  
for respondents No.1 to 21 and 25.

Learned counsel for the petitioners has filed additional affidavit of  
Mr. Pratul Gupta with a special resolution, the Power of Attorney which is duly  
embossed and some documents. A copy of the same has been given to the  
practising company secretary of the respondents. The counter, if any, be filed  
before the date fixed. Arguments inconclusive. Learned counsel for  
petitioners has handed over written submissions along with compendium of  
judgements.

List on 01.02.2017 for arguments.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

January 10, 2017  
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